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Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer

For election to BIHAR LEGESLATIV ASSMBELY (name of the House)

From 55, KOCHADHAMAN Constituency (Name of the Constituency)

I, AKHTARUL IMAN son/daughter/ wife of A. RASHID, Aged 46 years, resident of VILLAGE+P.O.

MAUD P.S.- KOCHADHAMAN, DIST.- KISHANGANJ (mention full postal address), a candidate at the

NOTARY color, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate set up by RASHTRIYA JANTA DAI (RJD) (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filling of Income tax return:

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income- tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AAUPI 2284C	NIL	NIL
2.	Spouse	NIL	NIL	NIL
3.	Dependent 1	NIL	NIL	NIL
4.	Dependent 2	NIL	NIL	NIL
5.	Dependent 3	NIL	NIL	NIL

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NOT APPLICABLE
(b)	Name of the court, Case No. and Date of order taking cognizance :	NOT APPLICABLE
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	NOT APPLICABLE

(4) Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	NOT APPLICABLE
(b)	Name of the Court(s), Case No. and Date(s) of order(s).	NOT APPLICABLE

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Act. (Act) III of 1953

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given.
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

Dependent, here means a person, substantially dependent on the income of the candidate.

tails including amount is to be given separately in respect of each investment)

No.	Albertation	Self	Spouse	Dependent-	Dependent- 2	Dependent-
SAN.	Cashsorhand	Rs. 25000.00	Rs.21000.00	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	ICICI Bank, Patna A/C No 040401507474 Rs. 11000.00 Canara Bank, Kishanganj A/C No 3148101000790 Rs. 6000.00 State Bank of India, Patna A/C No 10839464580 Rs. 18338.00	NIL	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL.	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	NIL	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount	NIL	NIL	NIL	NIL	NIL

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(vi)	Trans.	BOLERO-BR-37-A 0326 Rs. 250000.00 MOTOR CYCLE HERO HONDA BR-37-3282- 2000YEARS Rs. 20000.00 SCORPIO-T.P REG. NO. BHR- IV-8717, 25.11.2011, Rs. 733577.00	NIL	NIL	NIL	NIL
QTAR (vii)	Jewelry, bullion and valuable thing (give details of weight and value)	NIL	GOLD 175 GM. Rs.472500.00 (APPROX) SILVER 1000 GM. Rs. 60000.00 (APPROX)	NIL	NIL	NIL
(viii)	Any other assets such as value of claims/interest	NIL	NIL	NIL	NIL	NIL
(ix)	Gross Total value	Rs. 1063915.00	Rs.553500.00	NIL	NIL	NIL

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey numbers(s)	MAUZA- MAUDHO, BHANWRA, RAIPUR, KESOJHARI, KHARKHRI	MAUZA- MAUDHO	NIL	NIL	NIL
	Area (Total measurement in acres)	9 ACRE	16 DECIMAL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	YES	NO	NIL	NIL	NIL
	Date of purchase in case of self acquired property	13.07.2000 18.07.2000 28.05.2001	22.07.2009	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	Rs. 115000.00	Rs. 42000.00	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	Tea Plantation Rs. 400000.00	NIL	NIL	NIL	NIL

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	Approximate Current market value	Rs. 900000.00 (Approx)	Rs. 60000.00(A)	NIL nex)	NIL	NIL.
(ii)	Non-Agricultural Land Location(s) Survey numbers(s)	MAUZA-BENI MOHIUDDINPUR	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	4.5 DECIMAL	NIL	NIL.	NIL	NIL
	Whether inherited property (Yes or No)	NO	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	25:06.1998 19:03.2004 22:06:2004	NIL	NIL.	NIL	NIL
IKW	Cost of Land (in case of pechase) at the time of pechase	Rs. 32000.00 Rs. 182000.00	NIL	NIL	NIL	NIL
AND (Any investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
AHJ (Approximate Current market value	Rs. 300000.00 (Approx)	NIL	NIL	NIL	NIL
(iii)	Commercial Buildings (including apartments) Location(s) Survey numbers(s)	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments) Location(s) Survey numbers(s)	MAUZA- MOHIUDDINPUR	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	2.6 DECIMAL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	1000 Sq. Ft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NO	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	19.03.2004	NIL	NIL	NIL	NIL

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	Cost of property (in case of purchase) at the time of purchase	Rs. 91000.00	NIL	NIL.	NIL	NIL
	Any Investment on the land by way of development, construction etc.	BUILDING Rs. 100000.00	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 300000,00	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	Rs. 1500000.00	Rs. 60000.00	NIL	NIL	NIL

	property)	1111				-
(vi)	Total of Current Market Value of (i) to (v) above	Rs. 1500000.00	Rs. 60000.00	NIL	NIL	NIL
torkle	give herein below the details of li	abilities/ dues to publi me of Bank, institution,	e financia entity or	l institutions individual an	and governm	ent:- each item)
No.	A Rescription	Self	Spouse	Dependent-	Dependent- 2	Dependen 3
Sean Sean	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI	CENTRAL BANK OF INDIA BAHADURGANJ	NIL	NIL	NIL	NIL
	Amount outstanding Nature of loan	A/C NO. CC84 Rs. 270000.00				
	Nature of roan	UBGB- CHHATERGHACH A/C No 4709 Rs. 250000.00	77-760			
		SBI, PATNA Rs. 789000.00				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL
	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	NIL	NIL	NIL	NIL	NIL
(ii)	Government Dues: Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	BSNL Rs. 69992.00	NIL	NIL	NIL	NIL

Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
Income Tax Dues	NIL	NIL	NIL	NIL	NIL
Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
Service Tax Dues	NIL	NIL	NIL	NIL	NIL
Municipal/Property Tax Dues	NIL	NIL	NIL	NIL	NIL
Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
Any other dues	NIL	NIL	NIL.	NIL	NIL
Can total of all Govt. dues	1378992.00	NIL	NIL	NIL	NIL

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(7) Details of profession or occupation:

(a) Self - SOCIAL SERVICE

(b) Spouse - HOUSE WIFE

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School/ College/ University and the year in which the course was completed.)

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(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate		5 P. S.		ARUL IMAN		
2.	Full postal address		P.S- KOC	VILL.+ P.O. – MAUDHO, NEYAMATPU P.S- KOCHADHAMAN, DIST KISHANGANJ		IATPUR,	
3.	Number and name of the cor	stituency and state	55, KOCF	IADHAMA	N (BIHAR)		
4.	Name of the Political party v candidate (otherwise write '		RASHTR	IYA JANTA	DAL (RJD)	11)	
5.	(a) Number of cases in whic passed (other than those refe		NIL	NIL			
	(b) Total number of Pending court(s) have taken cognizar		NIL.				
6.	PAN of		Year for w Income Ta filed		Total Income		
	(a) Candidate AAUPI 2	284C	NIL		NIL		
	(b) Spouse: NIL		NIL		NIL		
	(c) Dependents: NIL		NIL		NIL		
7.		Details of Assets a	and Liabilities	in rupees			
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III	
Α.	Movable Assets (Total value)	Rs. 1063915.00	Rs. 553000.00	NIL	NIL	NIL	

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B.		Immovable Asset					
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	Rs. 920000.00	Rs. 42000.00	NIL	NIL	NIL
	(ii)	Approximate Current Market Price of Asset (Total Value)	Rs. 1500000.00	Rs. 60000.00	NIL	NIL	NIL
8.		Liabilities	Sell Language Sylv	-			
		(i) Governmet dues (Total)	Rs. 69992.00	NIL	NIL	NIL.	NIL
DIANT		(ii) Loans from Bank, Financial Institutions and others (Total)	Rs. 1309000.00	NIL	NIL	NIL	NIL

Highest educational qualification:

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(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School/ College/ University and the year in which the course was completed.)

1990

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

 Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly.